

of the Backward Classes in India. A Gujjar Welfare Board has, however, been recently set up.

(b) and (c). Do not arise.

Credit from Denmark

3766. Shri P. C. Borooah: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Denmark has offered to give India a credit for Rs. 10 million;

(b) if so, on what terms; and

(c) for what specific projects it is to be appropriated?

The Minister of Finance (Shri Morarji Desai): (a) to (c). There have been some preliminary discussions with the Danish authorities on the subject of a loan to India and it is expected that a loan may be offered in the near future. The terms of the loan and the projects for which it will be used will be negotiated after the loan has been extended.

Black-marketing in bricks in Delhi

3767. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is lot of black-marketing in bricks in Delhi; and

(b) if so, the steps proposed to be taken to check the same?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No.

(b) Does not arise.

Central Drug Research Institute, Lucknow

3767A. Shri C. K. Bhattacharyya: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Central Drug Research Institute, Lucknow has carried on investigations on the extract from

the seeds of *Psoralea Corylifolia* (Lata Kasturi);

(b) whether the Institute has made preparations from the extract, when given orally or topically, may be beneficial in leucoderma cases; and

(c) whether such preparation has been made available to the public?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir, on laboratory scale.

(b) Yes, Sir.

(c) No, Sir. Before this is done, large scale clinical trials will have to be carried out and the properties of the preparations firmly established.

Posts for S.C. and S.T. Candidates

3767B. Shri Balkrishna Wasnik: Will the Minister of Home Affairs be pleased to state the number of reserved posts treated as unreserved in various Ministries, category-wise, due to non-availability of suitable Scheduled Castes and Scheduled Tribes candidates or otherwise during the last five years?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): The information is being collected. As soon as it is available it will be laid on the Table of the House.

Air Bookings

3767C. { Shri P. C. Borooah:
Shri Ram Ratan Gupta:

Will the Minister of Finance be pleased to state:

(a) whether the attention of Government has been drawn to the news item in the *Times of India* of 10th June, 1962 reporting that air-bookings by international airlines touched a new peak on Saturday, the 9th June, 1962 in an effort to circumvent the Reserve Bank's directive restricting overseas travel; and

(b) if so, what is the reaction of the Government thereto?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The matter is under investigation.

दिनांक २५ मई १९६२ के अतारंकित
प्रश्न संख्या २०४६ के उत्तर में शुद्धि

वैज्ञानिक अनुसंधान और सांस्कृतिक-
कार्य मंत्री (श्री हुमायून् कबिर) : "पूर्व
जर्मनी : फ्री यूनिवर्सिटी, बर्लिन", की जगह
पर "पश्चिम जर्मनी: फ्री यूनिवर्सिटी, बर्लिन,"
पढ़िये ।

अतिरिक्त जानकारी

पश्चिम जर्मनी में हैम्बर्ग, मैम्बर्ग, बोन,
म्युनिक, ट्युबिंगेन और गैटिंगेन के विद्व-
विद्यालयों में भी हिन्दी पढ़ाने का इंतजाम
है ।

12 hrs.

CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE

(i) TALKS WITH SECRETARY OF STATE
FOR COMMONWEALTH RELATIONS FOR
U.K. REGARDING E.C.M.

Shri Yallamanda Reddy (Markapur): Sir, under Rule 197, I call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:

"The recent talks held by him with the Secretary of State for Commonwealth Relations for U.K. regarding European Common Market."

The Minister of Finance (Shri Morarji Desai): Mr. Speaker, Sir, my colleague, the Minister of International Trade, made a statement in the Lok Sabha on 12th June, 1962 about the progress of negotiations relating to the European Common

Market. There is not much that I can add to what my colleague had already said except to indicate what particular significance and purpose the recent visit of the Secretary of State for Commonwealth Relations from the United Kingdom had in this context.

2. As the House is aware, the negotiations which are now in progress in Brussels relate to the United Kingdom's entry into the Common Market. We are concerned in the matter because of the possible repercussions which U.K.'s accession might have on our trade. Quite independently of U.K.'s entry, however, we have anyhow to face the problem of expanding our trade into the European Economic Community.

3. While it is undoubtedly difficult to draw a hard and fast line between these two aspects of the matter, it will be readily appreciated that while the former is primarily a matter to be settled during the negotiations, in which the United Kingdom is now engaged, the latter is mainly a matter to be discussed with the enlarged Economic Community, although current talks in Brussels will have an important bearing on the future.

4. The purpose of Mr. Duncan Sandys' visit to India was to review with us the latest trends in the negotiations in progress in Brussels and to consult with us about the lines on which they should proceed from our point of view. Mr. Sandys referred to the recommendations, which had been formulated by the Deputies for the consideration of the Council of Ministers, a fairly full account of which has already appeared in the Press.

5. What Mr. Sandys told us and what our own Ambassador to the European Economic Community has told us go to indicate that there is now in the European Economic Community recognition of the special nature of problems which India has, and thought is being given to the possibility of a special agreement bet-